

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1886 OF 2018 IN
DFR NO. 3652 OF 2018

Dated : 27th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Power Company of Karnataka Ltd

.... Appellant(s)

Vs.

Udupi Power Corporation Limited & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. D.L. Chidananda

Counsel for the Respondent (s) : Mr. Shreshtha Sharma
Mr. Apoorva Misra for R-1

ORDER

IA NO. 1886 OF 2018
(Appl. for condonation of delay in filing the appeal)

Learned counsel, Mr. Shreshtha Sharma accepts notice on behalf of Respondent No. 1.

The learned counsel Mr. D.L.Chidananda appearing for the Appellant submitted that the instant application filed by the Appellant for condonation of delay for 137 days in filing the Appeal which has been satisfactorily explained in the application in paragraphs 3 to 10. The same may kindly be accepted and delay in filing may be condoned in interest of justice and equity and the matter may be heard on merits.

Per contra, the learned counsel for the Respondent No. 1 submitted that in the light of above, delay explained in the application in paragraphs 3 to 10 may be considered and appropriate order may be passed to meet the end of justice.

The submissions made by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent No. 1, as stated supra, are placed on record.

In the light of the submissions made by the learned counsel appearing for the Appellant and after perusal of the reasoning given in the application explaining the delay

in filing the Appeal, the Appellant has explained the delay satisfactorily in the application and sufficient cases has been shown. The same was accepted and the delay in filing the Appeal is condoned. IA, being IA No. 1886 of is allowed.

DFR NO. 3652 OF 2018

Registry is directed to number the Appeal and post the matter for admission on **07.03.2019**

(Ravindra Kumar Verma)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member